NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
TRANSFER FEITHON NO.	
COMPANY PETITION/APPLICATION NO.	C.A.No.173/252/HDB/2017
NAME OF THE COMPANY	Lakshmi Prasad Holdings Private Limited
NAME OF THE APPLICANT/PETITIONER	Lakshmi Prasad Holdings Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies
UNDER SECTION	252

Counsel for Applicant/Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri Nagaraj Kumar, Learned Counsel for the Petitioner. After hearing the matter at length, the Counsel for the Petitioner Company sought time to move the Company Application. Accordingly, he is granted time. Post the matter on 24.11.2017

Member (T)

Member (J)

Bm